COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 158 OF 2016

Dated: 8th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Nuvoco Vistas Corporation Ltd. Appellant(s)

۷s.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv.

Mr. Gaurav Bahl

Counsel for the Respondent(s): Mr. C.K. Rai

Mr. Mohit Rai for R-1

Mr. Apoorv Kurup

Mr. A.C. Boxipatro for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk